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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/18/2016  
NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited  
NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. L. VIDHYA SHANKAR ADV. for Respondents R. Vidhya Shankar


2. T.K. Bhaskar  
Priyadarshini  
Atchil Jain

Counsel for Petitioner



ORDER

Counsel representing both the parties are present. Heard the arguments of the counsel for petitioner in part. For continuation of arguments, put up on 18.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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